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SLP(C)... 2011 OF 2004

ITEM No.25

Court No. 1

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...2011/2004

(From the judgement and order dated 19/08/2003 in WP 4203/01  
of The HIGH COURT OF M.P AT JABALPUR)

STATE OF M.P.

Petitioner (s)

VERSUS

GEETA RANI GUPTA & ORS.

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for c/delay in filing SLPexemption from filing O.T.  
permission to submit additional document(s) )

Date : 28/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE DR. JUSTICE AR. LAKSHMANAN  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)

Mr. Satish K. Agnihotri,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R